



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 12/13	TP 44/16	Hearing	397-398	M/s. Abhilasha & 2 Ors. Vs. Maurya Infotek P. Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. SUSHANT VENKATESH PAI 9900779376	Petitioners	
2.	Rithika RK for CKR.	Respondent No. 2 -	

Counsel for petitioner is present. Counsel for R-2 is present. She has not filed counter of R-2 till now. She reported that she has only filed counter for the interim prayer made by the petitioner and that she will file main counter for the main reliefs prayed in the petition. Counsel for petitioner stated that R-2 filed counter which is only the counter required to be filed. Since the counsel for R-2 requested time to file another counter apart from the counter already filed, time is granted to file the same as a last chance by 18.04.2017 and no adjournment will be given for filing counter on behalf of R-2.


MEMBER (J)


MEMBER (T)